IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CP-139(ND)/2017

IN THE MATTER OF:

M/s. Clean Securities (P) Ltd...

. PETITIONER

SECTION:

Under Section 252 (3)

Order delivered on 28.7.2017

Coram:

R. VARADHARAJAN, Horble Member (Judicial)

For the Petitioner/applicant

For the Respondents

ORDER

Due to paucity of time arising out of Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 28.8.2017.

(K. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 28.7.2017